

3

(A) OA-445/95

(3)

Ser. No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
11	11.3.97	<p>It is submitted by the learned counsel for the petitioner that this Application arises out of certain departmental proceedings initiated against the petitioner which, according to the learned counsel for the petitioner has since been dropped. In view of this learned counsel for the petitioner does not want to pursue this Application any further. The Original Application is disposed of as withdrawn.</p> <p>Learned Senior counsel Shri Ashok Mishra is present and heard.</p> <p>J.S.M VICE-CHAIRMAN J.S. MEMBER (JUDICIAL)</p>	<p>may be Notices sent to all resp'ts. by regd. post with A.D.</p> <p>11/9 Member 11.09.95 S.O.</p> <p>Order No. 2 Dt. 08.09.95 11/9 Order no. 2 dated 08.09.95 may kindly be perused. Notices had not been issued due to oversight which is sincerely regretted. Hon'ble Member(A) may kindly see.</p> <p>Member 14.09.95 Hon'ble Member(A). S. M. - avaid repetition. 15/9 Member 14.09.95 for hearing. counter not filled. Sathu not Banch</p>